

(b) the district-wise details of Central assistance given for helping the weaver's community during the last three years in Andhra Pradesh;

(c) whether the Ministry has any proposal or any special scheme for helping the weavers in Andhra Pradesh;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E. V. K. S. ELANGOVAR):** (a) The Government of India is following a policy of promoting and encouraging the handloom industry in the country, including the State of Andhra Pradesh through number of programmes and schemes to increase the production, productivity and efficiency and enhance the income and socio-economic status of weavers by upgrading their skills, supply of inputs, providing infrastructure, marketing support etc.

(b) The central assistance is released to State Governments on receipt of viable proposals. District-wise details of central assistance released is maintained by the State Government concerned. However, the Government of Andhra Pradesh has been released Rs. 1411.99 lakh, Rs. 1332.91 lakh, and Rs. 2472.06 lakh under various scheme during 2005-06, 2006-07, and 2007-08 respectively.

(c) to (e) Government of India has been implementing various handloom schemes which are equally applicable to all States, including the State of Andhra Pradesh.

#### **Awarding research contracts**

**2629. SHRI HARISH RAWAT:** Will the Minister of TEXTILES be pleased to state:

(a) whether his Ministry awards research contracts to Consultants, NGOs Academic and Research Organizations etc.;

(b) if so, the list of the research contracts with name of the organizations awarded research contracts in the last three years and their progress;

(c) whether research contracts are posted on the website of the Ministry, if not, reasons therefor;

(d) the details of internal process in deciding the topics of these contracts;

(e) whether research contracts were awarded through a competitive bidding process;

(f) if so, the criteria adopted for the competitive bidding process; and

(g) if not, what is the sanctity of the award process?

**THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVAR):** (a) Yes, Sir. The Ministry of Textiles sanctions research projects under plan schemes such as Export Promotion Studies, Research and Development Schemes for Handicrafts, Design and Development of Jute Diversified Products and Research and Development, Training and Initiatives of Sericulture etc. to various reputed institutions.

(b) A Statement showing the list of the research projects sanctioned during the last three years is attached herewith (See below).

(c) and (d) The research projects under the various plan schemes are sanctioned as per the procedure prescribed in the guidelines of the respective schemes. In sanctioning the various research projects, the provisions of the General Financial Rules and other guidelines issued by the Ministry of Finance are also complied with. The topics/areas of the research projects are decided on the basis of internal consultations and after assessing the relevance and utility of the area/topic of study to the functioning of the Ministry. In the case of research projects where the cost is less than Rs. 25 lakh, a list of potential consultants etc. is prepared on the basis of formal and informal enquiries and where the cost is above Rs. 25 lakh, an advertisement inviting "Expression of Interest" from consultants is published in at least one of the national dailies and on the Ministry's website.

(e) to (g) The selection process of the consultants is based on technical and financial bids. Technical bids are analysed and evaluated by a Consultancy Evaluation Committee (CEC) of the Ministry. On the basis of the academic qualifications, quality of presentations made by the applicants etc., the agencies/consultants which secure high scores are short listed. Financial bids are open only to the technically qualified bidders. Based on the technical and financial criteria, the CEC awards the assignment for undertaking the research project to the lowest bidder.

### ***Statement***

#### *List of Research Contracts Approved during last three years*

##### ***A. Export Promotion Schemes***

1. Presentation of Data by National Centre for Trade Information (NCTI), New Delhi — (Sanctioned on 6-5-2005).
2. National Summit on Common Infrastructure for Competitive SMEs by IL & FS — (Sanctioned on 6-5-2005).
3. To assess the effect on imports in India in textiles and clothing on specific duty removal under SAFTA and globally by KSA Technopak — (Sanctioned on 5-10-2005).
4. Study to assess fabric requirements of garment sector in India by KSA Technopak (India) Pvt. Ltd. — (Sanctioned on 26-6-2006).
5. Evaluation study of Five Handloom Schemes by National Institute of Small Industry Extension Training (NISIET), Yousufguda, Hyderabad — (Sanctioned on 8-8-2006).
6. Evaluation study of Handloom Schemes by National Institute of Small Industry Extension Training (NISIET), Yousufguda, Hyderabad in r/o (i) Health Insurance Scheme (HIS) and (ii) Integrated Handloom Training Project (IHTP) — (Sanctioned on 20-10-2006).
7. Mapping World Imports of Textiles articles & Identification of Potential Markets and Potential Products for India's Exports by National Centre for Trade Information (NCTI), New Delhi — (Sanctioned on 21-12-2006).
8. Evaluation study of the 10% Rebate Scheme (Non-Plan Scheme) by National Institute of Small Industry Extension Training (NISIET), Yousufguda, Hyderabad — (Sanctioned on 05-02-2007).

9. Evaluation Study of Technology Upgradation Funds Scheme (TUFS) by Technopak Advisors Pvt. Ltd. Gurgaon—(Sanctioned on 29-08-2007).
10. Evaluation Study of Textiles related Schemes/Programmes in North Eastern Region by North Eastern Industrial & Technical Consultancy Organization Ltd., Guwahati—(Sanctioned on 29-05-2006).

**B. Design and Development of Jute Diversified Projects (JDPS)**

1. To find Alternative to Conventional Jute Batching oil for improving Spinnability and to Produce Non-Toxic and Hydrocarbon Free Jute Products. Indian Jute industry's Research Association (IJIRA)—(Sanctioned on 29-02-2008).
2. Manufacture of Different Jute and Jute Blended Yarn and Fabrics. (Furnishings & Upholstery) for Home Textiles/Secondary Apparels and other Jute Diversified Products. SITRA—(Sanctioned on 14-12-2007).
3. Development of Light Fast Bleached Dyed and Finished Jute Fabrics for Manufacturing of Export Quality Home Textiles. IJIRA—(Sanctioned on 29-02-08).
4. Application of Functional Chemical Finishes for improving the Functional Properties of Jute based Technical Textiles. SITRA—(Sanctioned on 14-12-2007).
5. Development of Suitable Production System for Natural Rubber Coated Jute Fabrics for Novel End-Users. IIT (KGP)—(Sanctioned on 02-12-2007).
- 6 & 7. Development of durable Water Repellant Jute Geotextiles with natural Eco-friendly Additive for application in Erosion Control in River Banks and other appropriate End-users. IIT (KGP)—(Sanctioned on 02-12-2007).
8. Engineering Suitable Overlay Farbric to Serve as a Cheaper Substitute of Bitumen Mastic IJT—(Sanctioned on 26-03-2008).
9. Development of Jute Fibre Reinforced Cement Concrete. IIT (KGP)—(Sanctioned on 24-03-2008).
10. Development of Eco-friendly/Bio-degradable Rigid Jute Based Composites. IIT (KGP)—(Sanctioned on 22-12-2007)
11. Development of Jute/Bamboo Composites for application in Rural Areas. IJIRA—(Sanctioned on 16-01-2008).
12. Development of Sound Proofing Composite Materials using Jute Products IIT (KGP)—(Sanctioned on 27-12-2007).
13. Development of Cold-Sizing Technology for Jute Yarn. IJIRA—(Sanctioned on 25-03-2008).

**C. Handicrafts**

**NGOs**

1. Evaluation of Cane and Bamboo CFCs under Ambedkar Hashtshilp Vikas Yojana AHVY/UNDP in NER 2005-06 Cane & Bamboo Technology Centre, Guwahati (During 2005-06).
2. Collection/compilation of database on import and export of Cane and Bamboo Crafts 2005-06 Cane and Bamboo Technology Centre. Guwahati. (During 2005-06).

3. **Technology Mapping and need assessment of Technology in Cane and Bamboo sector in North East India 2005-06 Cane & Bamboo Technology Centre, Guwahati (During 2005-06).**

***Consultants***

4. **Evaluation of study on Raw-material bank scheme in the State of J&K 2005-06 Academy of Management Studies, Lucknow (During 2005-06).**

***Academic Institutions***

5. **Terminal evaluation of Design & Technology Development Scheme of Handicrafts 2005-06 National Institute of Science Technology & Development Studies, New Delhi (During 2005-06).**
6. **Terminal evaluation of the Market Support and Services Scheme of Handicrafts 2005-06 National Institute of Science Technology & Development Studies, New Delhi (During 2005-06).**
7. **Study on protection & development of Handicrafts of India under Intellectual Property Right (IPR) in 12 States 2005-06. National Institute of Fashion Technology, New Delhi (During 2005-06).**
8. **Study on protection & Development of Handicrafts of India under Intellectual Property Right (IPR) in 8 States 2005-06. National Institute of Fashion Technology, New Delhi (During 2005-06).**
9. **Study on protection traditional knowledge with reference to Kashmir Handicrafts 2005-06. Craft Development Institute, Srinagar (During 2005-06).**

***NGOs***

1. **Survey on Screw Pine craft in Kerala State Kerala Rural Development Agency, Kottam, Kerala (During 2006-07).**
2. **Study on Kauna Craft (Water Reed) of Manipur. Craft Social Development Organization, Manipur (During 2006-07).**
3. **Study on detection of the Hazardous in Coating on Metal wares and their accessories etc. Metal Handicrafts Service Centre, Moradabad. (During 2006-07).**

***Consultants***

4. **Evaluation of Ambedkar Hastshilp Vikas Yojana (AHVY) scheme of the Handicrafts. National Productivity Council, New Delhi (During 2006-07).**

***Academic Institutions***

5. **Study on identification of Natural Dyes and Synthetic Dyes by analytical Tool for Carpet Industry. Indian Institute of Technology, Kanpur (During 2006-07).**
6. **Study & development of prototypes for Carpet Washing Machine and Carpet de-dusting machine. Indian Institute of Technology, Kanpur (During 2006-07).**
7. **Evaluation of the Export Promotion scheme of Handicrafts. Indian Institute of Foreign Trade, New Delhi (During 2006-07).**

*NGOs*

1. Study on living conditions of Coiled Pottery of Manipur. Creation Society for Handicrafts and Goodwill, Manipur. (During 2008).
2. Study on languishing craft of Manipur. Creation Society for Handicrafts and Goodwill, Manipur (During 2008).
3. Study on Research and Development documentation arts of Nagaland. Unnayan Society to Promote Heritage Crafts and Craft People of India. New Delhi. (During 2008).

*Consultants*

4. Census of Handicraft artisans in Central Region. Academy for Management Studies, Lucknow. (During 2008).
5. Census of Handicraft artisans in Northern Region. Academy for Management Studies, Lucknow. (During 2008).
6. Census of Handicraft artisans in Western Region. U.P. Industrial Consultant Limited, Noida. (During 2008).
7. Census of Handicraft artisans in Eastern Region. U.P. Industrial Consultant Limited, Noida. (During 2008).
8. Evaluation of Guru Shishya Parampara Scheme of Handicrafts. National Productivity Council, New Delhi. (During 2008).
9. Evaluation of Bima Yojana Scheme of Handicrafts. National Productivity Council, New Delhi. (During 2008).
10. Definition of Handicrafts. Export Promotion Council for Handicrafts. New Delhi. (During 2008).

*Academic Institutions*

11. Study on Bamboo raw-material management and its presumption in production to consumption system. Entrepreneurship Development Cell, Guwahati. (During 2008).
12. Study on Rattan raw-material management and Marketing system in Assam State. Entrepreneurship Development Cell, Guwahati. (During 2008).
13. Identification of Natural Dyes and synthetic dyes by analytical tool for Carpet Industry. Indian Institute of Technology, Kanpur (During 2008).
14. Study on Survey and documentation on Carpet Dyeing. Indian Institute Carpet Technology, Bhadohi, U.P. (During 2008).
15. Study on Moradabad based Metal Handicraft Industry related Raw Material electroplating waste. Department of Chemistry, Delhi University of Delhi. (During 2008).
16. Strengthening of existing laboratory for Research and Development standardization training and certification of Metal Handicrafts. Department of Chemistry, Delhi University of Delhi. (During 2008).
17. Impact of Rupee appreciation against US \$ on export of Handicrafts. Indian Institute of Foreign Trade, New Delhi. (During 2008).

18. Techno Economic feasibility used reeled Mulberry Silk for Handmade Carpets. Indian Institute of Craft Technology, Srinagar. (During 2008).

*D. Sericulture*

1. Conservation of Mo to Directorate of Textiles, in Similipal. Biospho Government of Orissa Mayurbhanj Distt. (Orissa).
2. Studies and Identification of pathogen infecting to silkworm: Institute of Microbial silkworm in Uttarakhand Technology) IMTECH, Chandigarh.
3. A study on Feasibility and Technology Development Refinement of Eri culture in TN, Prof. Dr. S. Jairaj Research Kerala Foundation, Chennai (TN)
4. Increasing the cocoon productivity in Western Zone of Tamil Nadu. Centre for Plant Protection Studies. Tamil Nadu Agricultural University, Coimbatore.
5. Evaluation of the Nutritional Potential of Eri Silkworm Pupae. National Institute of Nutrition, Indian Council of Medical Research (ICMR), Hyderabad.
6. "Utilization of Eri Silkworm Pupae by extraction of surface waxes from pupae and pre-pupae" and "Utilization of Eri Silkworm Pupae by extraction of oil from pupae and pre-pupae". Indian institute of Chemical Technology (CSIR), Hyderabad.
7. Studies on contribution of women to sericulture in West Bengal. Bidhan Chandra Krishi Vishwavidyalaya (BCKV) Mohnapur, Nadia., West Bengal.
8. Mulberry sericulture based Intensive Integrated Farming System (IIFS) Research Farmers' Participatory Mode. S. Jayaraj Research Foundation (SJRF) and Farm and Rural Development Centre, Chennai.
9. Sustainable Sericultural Development through Integrated Nutrient, Pest and Disease Management in South India-Farmers' Participatory Mode. S. Jayaraj Research Foundation (SJRF) and Farm and Rural Development Centre, Chennai.

**Relief package to tackle job loss in textile sector**

2630. SHRI B.J. PANDA: Will the Minister of TEXTILES be pleased to state:

(a) whether Government proposes to provide relief package to tackle job loss in textile sector;

(b) if so, the details thereof; and

(c) what is the latest approximate job loss both in the organized and unorganized textile sector as a result of appreciation of the rupee?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): (a) and (b) The relief package provided by the Government to alleviate the effects of the slowdown in exports includes:—

- (i) Rate of refunds for textiles export products under Duty Entitlement Pass Book (DEPB) Scheme of Duty Drawback Scheme have been increased;
- (ii) Immediate refund of terminal Excise Duty has been ordered;